

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **09.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : GB Engineering Enterprises Pvt Ltd

MAIN PETITION NUMBER : CP/64/IB/2018

(IA/MA) APPLICATION NUMBERS

IA(IBC)/802(CHE)2024; IA/403(CHE)2022; IA/1017(CHE)/2021; MA/694/2019;
IA/230/2020 IN MA/694/2019

ORDER

Present: Ld. Counsel Shri. S Satish for the Liquidator.

Ld. Counsel Shri. Manivannan for the Contractors.

Ms. Satyadevi Alamuri, Liquidator in person.

Ld. Counsel Shri. Sri Ganesh for M/s. Ansaldo Cadaie Boilders
India Pvt Ltd.

Ld. Counsel Shri. V V Sivakumar for the Axis Bank.

Ld. Counsel Shri. Ajay Khose for the Applicant in
MA/694/2019.

Ld. Counsel Shri. Navaneetha Krishnan for the Liquidator.

Ld. Counsel Shri. P K Paneer Selvam for the EPF.

Ld. Counsel Ms. Jayashree for the Applicant in
IA/403(CHE)2022

IA(IBC)/802(CHE)2024 has been filed as per the directions of the
Tribunal vide its order dated 23.01.2024 giving the details of the liquidation
process.

Report is taken on record, subject to all just exceptions.

IA(IBC)/802(CHE)2024 is accordingly **disposed of**.

All the other matters are part heard, list all the applications for hearing on
29.04.2024. (physical hearing)

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(JYOTI KUMAR TRIPATHI)
MEMBER (JUDICIAL)